

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

Original Application No. 156 of 2011

Thursday, this the 24th day of February, 2011

Hon'ble Justice Mr. P.R. Raman, Judicial Member
Hon'ble Mr. K. George Joseph, Administrative Member

Hidayathulla KP, aged 28 years, S/o. Yusaf K.C.,
Kunhipappada Houe, Agatti Island, UT of Lakshadweep,
Pin.682553.

Applicant

(By Advocate – Mr. E.C. Bineesh)

V e r s u s

1. The Administrator, Union Territory of Lakshadweep,
Kavarathy Island, Pin 682555.

2. The Superintendent of Police, Lakshadweep Police Department,
Union Territory of Lakshadweep, Kavarathy Island,
Pin. 682555.

Respondents

(By Advocate – Mr. S. Radhakrishnan)

This application having been heard on 24.2.2011, the Tribunal on the same day delivered the following:

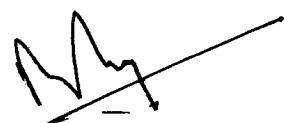
ORDER

By Hon'ble Justice Mr. P.R. Raman, Judicial Member –

After hearing for some time, learned counsel for the applicant sought permission to withdraw this Original Application. Allowed. The Original Application is dismissed as withdrawn without prejudice to the right of the applicant to file afresh.



(K. GEORGE JOSEPH)
ADMINISTRATIVE MEMBER
“SA”



(JUSTICE P.R. RAMAN)
JUDICIAL MEMBER